

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.2- IA/230(AHM) 2024
In
CP(IB) 497 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of Baroda

.....Applicant

V/s

Alps Pharmaceuticals Pvt Ltd

.....Respondent

Order delivered on 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Mr. Rishi Kapoor, Adv.

For the Respondent :

ORDER

IA/230(AHM) 2024

It is seen that no hard copy of the Application has been filed by the applicant.

Learned Counsel for the applicant undertakes to place on the record the same.

Re-list on 19.02.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)